

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : -
PETITION NUMBER : IA 22 / 16 in CP 9 / 16
NAME OF THE PETITIONER (S) : MV PRAKASH GURUBAXANI
NAME OF THE RESPONDENT (S) : SBF HEALTH CARE PVT. LTD. &
2 OTHERS.
UNDER SECTION : 241

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1) BHARGAVA DBHAT
941 8762176525

ADVOCATE FOR
PETITIONER

Bhargava

2) ARVIND KAUSHIK
9535677988

ADVOCATE FOR
RESPONDENT

Arvind

ORDER

Counsel for Petitioner is present. Counsel for Respondents
is present. Objections are filed on behalf of Respondents.
Counsel for petitioner requested to file their rejoinder.
Time granted till 06-03-2017.

Dr. Ashok Kumar Mishra
Member (T)

Arvind
Member (T)